

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 964
(To be answered on the 27th July 2015)**

SEARCH AND RESCUE BOARD IN AVIATION SECTOR

964. SHRI RABINDRA KUMAR JENA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to set up a Search and Rescue Board in the Civil Aviation Sector of the country;
- (b) if so, the details thereof along with the mandate and functioning of the proposed Board;
- (c) whether any timeline has been fixed for setting up of this Board; and
- (d) if so, the details thereof along with the method being followed in the absence of such Search and Rescue Board?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a): Yes, Madam.

(b): The objective of National Aeronautical Search and Rescue Services is to search for a missing aircraft, its crew and passengers and to provide aid and organize the rescue of survivors of aircraft accidents. With this objective, the draft National Aeronautical Search and Rescue Manual provides for constitution of a National Aeronautical Search and Rescue Coordination Committee (NASARCC), making it responsible for Aeronautical Search and Rescue Services in the Indian Search & Rescue Region (ISRR) over land area for handling aeronautical exigencies.

(c) & (d) : No timeline has been fixed for this purpose as it involves wide range of consultations with various participating agencies. Presently, in case of exigencies, the Rescue Coordination Centers (RCC) of Airports Authority of India coordinates with concerned agencies including Army, Air Force etc.
